

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2012 &
I.A. No. 313 of 2012

Dated : 8th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Mahatrashttra Electricity Regulatory Commission & OrsRespondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Krishnan Venugopal, Sr. Advocate
with Mr. Avijeet Kr. Lala for R.3
Mr. Buddy A. Ranganadhan for R-1

ORDER
(IA for hearing)

Mr. Krishnan Venugopal, the learned senior counsel for the Respondent seeks some time to file reply in application no. IA – 313 of 2012. He is directed to file the reply on or before 20.11.2012.

Post the matter for hearing on **27.11.2012 at 3 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/sm